

### Administration of Railway workshops

10211. SHRI NARAYAN CHOUBEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have plans to modernise the Railway workshops ;

(b) if so, what are the workshops that are going to be modernised ;

(c) whether Kharagpur Railway workshop is proposed to be modernised, what are the special features of modernising the same and the estimated cost thereof ;

(d) the number of Railway employees in the Workshop including stores Department attached to workshop as on 31st March, 1975, 31st March, 1976, 31st March, 1977, 31st March, 1978, 31st March, 1979, 31st March, 1980 and 31st March, 1981; and

(e) whether the number of staff will grow in number or fall in number after modernisation, the approximate number thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.

(b) The following workshops/ Production Unit are being modernised in the 1st Phase of the Workshops Modernisation Project:—

1. Matunga Workshop of Central Railway.
2. Kanchrapara Workshop of Eastern Railway.
3. Kharagpur Workshop of South-Eastern Railway.

4. Parel & Mahalaxmi Workshop of Western Railway.

5. Chittaranjan Locomotive Works.

(c) Yes. Special features of the scheme are the improvement of workshop deficiency through acquisition of modern machinery and plant and acquisition of unit exchange spares for minimising maintenance time. The estimated cost of Kharagpur Workshop Modernisation is Rs. 793.55 lakhs.

(d)	31-3-75	15393
	31-3-76	15516
	31-3-77	15506
	31-3-78	15750
	31-3-79	15820
	31-3-80	15827
	31-3-81	15899

(e) There will neither be any increase nor decrease in the number of employees on account of modernisation of Kharagpur Workshop.

### Guidelines to States for Setting up of Leprosy Control Board

10212. SHRI A/C. DAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the states where Leprosy Control Board have been constituted ; and

(b) whether Government have a proposal to send guidelines to various States for the formation of such Leprosy Control Boards ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) and (b). The State Govt. of Bihar had on its own, consti-

tuted a Leprosy Control Board for coordinating leprosy relief work among the voluntary agencies. According to information available, this Board is not functioning effectively now. The Govt. of Karnataka have formed a State Leprosy Advisory Committee which is still functioning. In several states, the State Branch of the Hind Kusht Nivaran Sangh under the Chairmanship of the Governor of the State, acts as a platform for exchange of views between the State Government and the voluntary sectors and for making recommendations to the State Government.

There is no proposal before the Central Government to issue guidelines on this subject to the Government.

### Admission in three Medical Colleges of the Capital

10213. SHRI ARJUN SETHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that students seeking admission to the three Medical Colleges in the Capital are worried over the delay in announcement of the admission as per schedule; and

(b) if so, the reasons in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) and (b). It has been intimated by University of Delhi that a notification inviting applications for admission to the M.B.B.S. Course of the University with which the Medical Colleges of Delhi have been affiliated, was issued on 23rd April, 1981 and the date for receipt of applications from the students is 20th May, 1981. The entrance examination for admission

to this course is scheduled to be held on 8th/9th June, 1981 at Delhi as per schedule notified.

### Cheating of Travel Agency by an Indian in Dubai

10214. SHRI ARJUN SETHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the *Hindustan Times* dated the 15th April, 1981 that an Indian National is alleged to have swindled more than Rs. 480 lakhs from a Travel Agency in Dubai and escaped to India; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) (a) Yes Sir; the Government have seen the news item referred to in the question.

(b) The above news item is in regard to an Indian national, namely Shri Gopinath Nadukuddy Sitaram, son of Nadukuddy Parakandy Karnakaran, bearing Passport No. Q-64542. He is suspected to have embezzled Dirham six million (equivalent) to approx Rs. 1.2 crores in cheques in Dubai. Shri Gopinath Nadukuddy Sitaram has been an accountant for the last 15 years in the Dubai National Air Travel Agency. He is understood to have returned to India on April 3, 1981.

Dubai Police have sought assistance and cooperation of the Government of India for investigating the charge of embezzlement against Gopinath Nadukuddy Sitaram. Necessary cooperation is being extended.